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## Setting up of Coal Washeries by private industrialists

#### 167. SHRI RANJIT SINGH: SHRI RAM JETHMALANI;

Will the Minister of COAL be pleased to state:

- (a) whether it is a fact that Government are inviting private industrialists to set up coal washeries:
- (b) whether it is also a fact that coal based private industries are being offered captive coal mines; and
  - (c) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S. B. NYAMAGOUDA): (a) to (c) The Central Government have decided to permit private sector participation in setting up of coal washeries and in coal mining for purpose of captive consumption for power generation and other end uses as may be notified from time to time.

Steps are being taken to introduce a Bill in the Parliament in the current session to amend the Coal Mines (Nationalisation) Act, 1973 in order to implement the above decision of the Government

## गर्तमुखी कोयला खनम के क्षेत्र में सरकारी पंजी निवेश

### 168. ७१० जिनेन्द्र हुमार जैन: श्रीमती सुवसा स्वराज:

क्या कोयला मंत्री यह बताने की कृपा

- (क) क्या सरकार का ध्यान 8 मई, 1992 के "टेलीग्राफ" में "ह्यूजइन्वेस्टमेंट ग्रान पिट कोल माइनिंग मेड नो इम्पेक्ट" शीर्षक के श्रन्तर्गत प्रकाशित समाचार की ग्रोर दिलाया गया है;
- ् (ख) यदि हां, तो क्या यह सच है कि कोयला खान उद्योग के राष्ट्रीयकरण के बाद इस उद्योग में सरकार द्वारा प्रब तक भारी माला में पूंजी निवेश किया गया है;

- (ग) यदि हां, तो इस उद्योग का राष्ट्रीयकरण किए जाने के बाद से मार्च, 1992 तक इस उद्योग में कुल कितना पूंजी निवेश किया गया है; और
- (घ) इस पूंजी निवेश के फलस्वरूप देश में कोयले के उत्पादन और उसके लागत मूल्य में कुल कितने प्रतिशत वृद्धि हुई है ?

कोमला मंत्रालय में उप मंत्री (श्री एस० बी० नयमेगौड़ा): (क) जी, हों।

- (ख) से (ग) राष्ट्रीयकरण के बाद से मार्च, 1992 तक कोल इण्डिया लि० में कुल पूंजी निवेश 10,320 करोड़ रु० (ग्रंतिम) की राशि का विकल्प किया गया है।
- (घ) राष्ट्रीयकरण के बाद से उत्पादन ग्रीर लागत मूल्य में वृद्धि प्रतिशतता ऋमश: 192 प्रतिशत ग्रीर 541 प्रतिशत रही है।

#### False weighment of coal

#### 169. SHRI CHIMANBHAI MEHTA: SHRI SARADA MOHANTY: SHRIMATI MIRA DAS:

Will the Minister of GOAL be pleased to state:

- (a) what is the total turn over of coal per annum in term's, of quantity and sale price;
- (b) whether it is a fact that Electricity Boards and consumers' associations have repeatedly complained that they receive 10 tonnes of coal, less per wagon, if so, what are the details thereof;
- (c) whether there is any substance in fte charge that underweighment is done in wagons and false weighment is registered and thus "surplus" coal is shown in production target of coal as achievement and also allows scope for pilferage;
- (d) whether the cases of false weighment through the collusion of officials

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of Railways and CIL have been registered, if so, what are the details thereof; fend

(e) whether the GIL would arrange for rechecking of weight of coal booked by consumers?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S. B-NAYAMAGOUDA): (a) According to information furnished by Coal India Ltd. (CIL), they produced a total of 204.14 M.T. of coal during 1991-92. Of this 0.87 M-T. was classified a<sub>s</sub> capital production, 3.35 M.T. was used for domestic consumption and the remaining 199.92 M.T. ha<sub>s</sub> been accounted as. revenue production for the purpose of form over. The net sales value of this revenue production (exclusive of levies such as royalty, cess and other taxes) has been taken as Rs- 5922.62 crores.

- (b) There have been some complaints regarding short weightment of coal. However, the alleged shortages are not uniform and these could be due to short weighment or en-route pilferage.
- (c) Govt, is not aware of such instances. However, if any specific cases are brought to the notice of the Govt, these would be got investigated.
- (d) As per available information, no case has been registered against Railways and Coal India Ltd. officers for collusion in false weighment of railway wagons-
- (e) Movement of rail borne coal is arranged on ex-colliery 'FOR' basis. All efforts are being made to ensure proper weighment of coal through better mairi (temanbe ot existing weighbridges and installation of new weighbridges. Con sumers can also post their representatives. to inspect Soading and weighment of loadlng/weighment coal at point?. However, Coal India Ltd. do i?t have any facility for re-checking of weight of coal en-route after the coal has left the loading/weighment points.

# Technological changes in eltctronic Industry

170. SHRI P. UPENDRA: Will the PRIME MINISTER be pleased to state:

- (a) whether Government's attention has been drawn to the sweepine technological chages in electronic industry in the West;
- (b) whether electronic component manufacturers have sought Government's support to the component industry to adopt the new technological changes; and
- (c) if so, Government's response thereto?

THE MINISTER OF STATE IN THE (MINISTRY OF SCIENCE & TECHNOLOGY, DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT AND MINISTER OF STATE IN THE MUNIS-TRY OF PARLIAMENTARY AFFAIRS (SHRI P. R. KUM ARM ANG ALAM): (a) and (b) Yes, Sir.

(c) The Government of India have set up an Advisory Committee for promotion of Surface Mount Technology in the country with members from public and Private sector industry.

#### Attacks onn Indian living abroad

- 171. SHRI MENTAY PADMANA-BHAM: Will the PRIME MINISTER be pleased to state;
- (a) Whether it is a fact that there has recently been a considerable increase in violent attacks on people of Indian origin living abroad;
- (b) whether it is also a fact that our embassies have failed to effectively come to the rescue of such victims; and
- (c) what steps Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R. L. BHATIA): (a) and (b) Instances of attacks on people of Indian original living abroad have come to notice of the Government. Our Missions have been in constant touch with local Government in all such cases to ensure that the interests of the people of Indian Origin are safeguarded.